

Calcutta High Court (Appellate Side)

Scrutiny List From 03-09-2021 To 03-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1566/2021	CAPITAL ELECTRONICS AND APPLIANCES LTD	DEBABRATA ROY	24-09-2021	1. WRONG PIN CODE IN THE ADDRESS OF THE PETITIONER.
2	CO	1567/2021	SAYNAZ BEGUM AND ORS	POULAMI BHOWMICK	24-09-2021	1. LOWER COURT ORDER DATE IS WRONGLY MENTIONED IN PAGE NO 1 OF THE PETITION.
3	CPAN	654/2021	NIRENDRANATH PATRA	SUBHRA DAS	24-09-2021	NO SHORT LISTS OF DATES, SYNOPSIS AND PHOTOCOPY OF THE ORDER DATED 26-02-2021 IS ATTACHED AFTER THE PRESENTATION FORM A
4	CRM	5830/2021	DILIP CHOUDHURY	Jeenia Rudra	24-09-2021	INCOMPLETE VOKA
5	CRM	5841/2021	NUR MILON@NUR MILAN	KAUSIK BISWAS	24-09-2021	NOTARY STAMP MISSING ON THE 2ND PAGE OF THE PETITION
6	CRM	5847/2021	MENA KAZI @MANNAN KAZI	ARINDAM ROY	24-09-2021	NO ID PROOF
7	CRM	5853/2021	SANJOY DAS	SNEHANSU MAJUMDER	24-09-2021	1. ADVOCATE THROUGH SIGNATURE MISSING IN SECOND JUDGES COPY .
8	CRM	5873/2021	RABIUL ISLAM	IVAN ROY	24-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
9	CRM	5874/2021	SAJAHAN SARDAR AND ANR	PRONOJIT ROY	24-09-2021	1. CRIMINAL SECTION NOT APPROPRIATELY MENTIONED IN PETITION .
10	CRM	5883/2021	RAHUL GHOSH @ MANSARAM GHOSH	ABHINABA DAN	24-09-2021	1. SIGNED COPY OF I.D. CARD OF THE DEPONENT IS NOT ATTACHED WITH THE PETITION.
11	CRM	5884/2021	PARTHA SHOW	ABHINABA DAN	24-09-2021	1. SIGNED COPY OF I.D. CARD OF THE DEPONENT IS NOT ATTACHED WITH THE PETITION.
12	CRM	5915/2021	GAUTAM PATHAK	SAYAN DEY	24-09-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING). 2. NO PHOTOCOPY OF THE ORDER DATED 23-08-2021 IS ATTACHED WITH THE APPLICATION AS MENTIONED IN PARAGRAPH 1.
13	CRR	1747/2021	TAJBANU BIBI	SHABANA HASIN	24-09-2021	SUBJECT CATEGORY CODE NOT PROVIDED
14	CRR	1749/2021	ASOKE MAJUMDER @ ASHOK MAJUMDER AND ANR	SHAMBHUNATH BHANJA	24-09-2021	NO COPY OF THE IMPUGNED ORDER DATED 30-10-2018 IS FOUND IN THE REVISION APPLICATION AND ALSO THE PHOTOCOPY IS PROVIDED AFTER THE PRESENTATION FORM A.
15	CRR	1756/2021	SEULI MAITY	BANSHIBADAN MAITY	24-09-2021	CAUSE TITLE OF THE REVISION IS NOT IN PROPER FORMAT.
16	CRR	1757/2021	LAKHI KUMARI SHAW	MIT GUHARROY	24-09-2021	NO SHORT LISTS OF DATES AND SYNOPSIS IS PROVIDED AFTER

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
						THE PRESENTATION FORM A.
17	FMAT	525/2021	THE CHIEF EXECUTIVE OFFICER	SAUVIK NANDY	24-09-2021	1.PETITIONERS FIRST ADDRESS LACK PIN NO .
18	MAT	938/2021	STATE OF WEST BENGAL and ORS	SANATAN PANJA	24-09-2021	NO SHORT LIST OF DATES, SYNOPSIS AND PHOTOCOPY OF THE ORDER DATED 12/08/2021 AFTER THE PRESENTATION FORM A.
19	MAT	945/2021	ANUP TALUKDAR AND ORS	SAIKAT SUTRADHAR	24-09-2021	1. DISTRICT NAME NOT MENTIONED IN RESPONDENT NO 5 ADDRESS
20	MAT	946/2021	ARUNDHARI SAMANTA AND ORS	SAIKAT SUTRADHAR	24-09-2021	ADVOCATE SIGNATURE MISSING ON 'LIST OF PAPERS' PAGE
21	WPA	13781/2021	CHITRA DAS	KABERI GHOSH DEY	24-09-2021	PROPER DISTRICT NAMES NOT MENTIONED IN ADDRESSES.
22	WPA	13788/2021	PIYUSH PRASAD	RAZZAK HOSSAIN	24-09-2021	ZERO PAGES ARE NOT IN PROPER FORM.
23	WPA	13810/2021	KANIKA ROY	MIT GUHA ROY	24-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
24	WPA	13822/2021	JHANTU KUMAR PAL	PRADIP KUMAR GHOSH	24-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
25	WPA	13823/2021	RAJESH MANDAL	SAKTIPADA JANA	24-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
26	WPA	13824/2021	MOUMITA BHATTACHARJEE	SAKTIPADA JANA	24-09-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
27	WPA	13859/2021	ANIMA NATH	GOPA BISWAS	24-09-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING)
28	WPA	13860/2021	MAIDUL ISLAM MOLLA	GOPA BISWAS	24-09-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING)
29	WPA	13870/2021	PRASUN MAJUMDAR AND ANOTHER	SUMANTA CHAKRABORTY	24-09-2021	1. HONBLE CHIEF JUSTICE (ACTING) NAME WRONGLY MENTIONED AT ADDRESSING.
30	WPA	13878/2021	SWADESH RANJAN DAS ADHIKARY	J N MANNA	24-09-2021	01.NO NOTARY SEAL ON THE CORRECTION IN PAGE NO. 3
31	WP.CT	63/2021	STEEL AUTHORITY OF INDIA LTD AND ANOTHER	SAUVIK NANDY	24-09-2021	1. proper district names not mentioned in respondent address
32	WP.ST	68/2021	NIRANJA CHAKRABORTY	ABANI BHUSAN GHOSH	24-09-2021	1.previous case photocopy not attached to synopsis.